

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. Company Appeal/120/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Amaryllis Shipping Pvt Ltd

V/s.

Registrar of Companies

Appearance

For Appellant : Adv. Ranjita Kumari

For Respondent : MS. MNL, Jyotsna, AROC, Mumbai

SECTION 252(3) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

At the request of the ROC, list on **07.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)